

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 30th April, 2024, 10:30 A.M.

CP No. 109/CB/2020, New CA No. 7/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Cuttack Urban Transport Service Ltd.
Under Section	271-272

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Patita Paban Bishwal, Advocate

Ms. Suranjana Chatterjee, Advocate for Liquidator

For Respondent (s)

ORDER**CA No. 7/CB/2024**

Ld. Counsel Mr. P.P. Bishwal appeared for the applicant. Applicant counsel represented that he already filed an application for extension of liquidation period, on scrutiny, the registry has pointed out certain defects in the petition. Hence, he wants to adjourn this application enabling to hear along with extension application, request considered. Matter adjourned to 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)